



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

### NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 22.07.2025 were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No.   | Name of the parties  | Last Date of Hearing | Next Date of Hearing |
|--------|--|--|----------------------|----------------------|
| 1.     | Comp. App. (AT) (Ins) No. 1001 of 2024 & I.A. No. 3637 of 2024<br><br>(With Defects)<br>Part Heard                             | ICICI Bank Ltd.<br>Vs.<br>Resolution Professional of<br>Darjeeling Organic Tea Pvt. Ltd.         | 22.07.2025           | 31.07.2025           |
| 2.     | Comp. App. (AT) (Ins) No. 1163 of 2024 & I.A. No. 4160, 4161, 4162, 6177, 6541 of 2024, 1, 352, 1654 of 2025<br><br>Part Heard | Mohit Arora,<br>Suspended Director of Revital<br>Reality Pvt. Ltd.<br>Vs.<br>Manish Aneja & Ors. | 22.07.2025           | 30.07.2025           |

By order of Hon'ble Chairperson  
-Sd/-  
Registrar